

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.03.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/1237/IB/2020 IN IBA/40/2019  
NAME OF PETITIONER : Pathukashasram Raghunathan Raman (RP) of  
M/s. Prescott Productions Pvt Ltd  
NAME OF RESPONDENT : Jayashree Menon & 1 Another  
SECTION : Sec 19(2) of IBC 2016

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**ORDER**

Learned Counsel for Applicant / RP Mr. Satish is present through video conferencing platform.

Learned Counsel for Applicant / RP is directed to take private notice to the Respondent.

List this matter on **12.04.2021** for filing affidavit of service and for appearance of the Respondent.

**-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

**-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)**